GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. †3288 TO BE ANSWERED ON 16.12.2024

Development of Sports Infrastructure

†3288. SHRI PRADEEP KUMAR SINGH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has taken any steps for development of sports infrastructure across the country;
- (b) if so, the details thereof;
- (c) the number of proposals received regarding the development of sports infrastructure in Bihar during the last five years along with the status of approval thereof; and
- (d) the present status of sports infrastructure projects approved in the country particularly in Bihar, district-wise and State/UT-wise?

ANSWER THE MINISTER OF YOUTH AFFAIRS & SPORTS { DR. MANSUKH MANDAVIYA }

(a) to (d) 'Sports' being a State subject, the responsibility of development of sports, including development of sports infrastructure across the country, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. Further, the Khelo India Scheme and National Sports Development Fund (NSDF), implemented by this Ministry, under which financial assistance for development of sports infrastructure is provided, are demand-driven schemes. The receipt of proposals from eligible entities under these schemes is a continuous process. The proposals received from the State/UT Governments and other eligible entities are considered for financial assistance, subject to their completeness, technical feasibility and availability of funds under these schemes. The details of the sports infrastructure projects approved and their sanctioned cost, funds released and their physical and financial progress, under Khelo India Scheme and

NSDF, across the country, including in the State of Bihar, are available in public domain on the dashboards of the Ministry at https://mdsd.kheloindia.gov.in and http://www.nsdf.yas.gov.in/nsdf-glance.html.
